

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 220- TP 9 of 2016  
With  
ITEM No 221- IA 32 of 2019

**Order under Section 397-398**

**IN THE MATTER OF:**

Rajesh Patil

V/s

Moonshine Films Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..14/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Jaimin Dave, Adv. a/w. Ms. Hirwa Dave, Adv.

For the Respondent

: Mr. Parth Saluja, Adv. i/b. Mr, Apurva Vakil for R-1

**ORDER**

Pleadings are complete.

Matter stands adjourned for hearing on 24.04.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**